

- (i) An Integrated Programme for Street Children .
- (ii) Scheme for Welfare of Working Children in Need of Care and Protection.
- (iii) A Programme for Juvenile Justice; and
- (iv) A Scheme of Assistance to Homes for Children (Shishu Greha) to Promote In-country Adoption.

The details of funds released, including funds released for projects in Andhra Pradesh, under the schemes at (i), (ii) & (iii) above to the State Government/UT Administrations and Non-Governmental Organizations/ institutions are available at Ministry's website- [www.wcd.nic.in](http://www.wcd.nic.in) and for scheme (iv) above at Central adoption Resource Agency's website- [www.adoptionindia.nic.in](http://www.adoptionindia.nic.in).

The projects under the schemes at (i) & (ii) above are set up in urban areas and in case of schemes at (iii) & (iv) no separate data is maintained for rural and urban areas.

(c) The benefits under these schemes are provided to all children who are in need of care & protection and children in conflict with law, in the country irrespective of religion, caste, etc.

#### **Chairman and members of NCW**

†1794. MISS ANUSUIYA UIKEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the National Commission for Women (NCW) is a statutory institution and whether being the Chairman or Member of NCW one can also remain a Member of Parliament or a Member of Legislative Assembly;

(b) whether the Chairman and Members of NCW can remain in position despite being Members of Parliament or Legislative Assembly; and

(c) whether Government has kept the Chairman and Members of NCW out of the purview of office of profit?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The National Commission for Women (NCW) is a statutory body.

Under the Parliament (Prevention of Disqualification) Act, 1959 Act No. 10 of 1959, the office of the Chairperson of National Commission for Women (But not the office of Member, NCW) shall not disqualify the holders thereof for being chosen or for being Member of Parliament.

#### **Leadership training to minority women**

1795. SHRI ABDUL WAHAB PEEVEE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Central Government plans to train women from minority communities, especially muslim women, on the leadership qualities required to participate in civic polls and benefit from Government schemes; and

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†Original notice of the question was received in Hindi.